

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.581/2020

New Delhi, this the 27<sup>th</sup> day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)**  
**Hon'ble Ms.Aradhana Johri, Member (Administrative)**

1. Pooja, Aged 30 years  
Daughter of Shri Rambir Singh,  
Resident of House No. 1315, Sector-IV  
R.K. Puram, New Delhi-110022,  
Working as Radiographer, Group-C. -Applicant

(By Advocate: Ms. Kalakshi S.Chauhan with Ms.Saundarya Singh)

**Versus**

1. National Capital Territory of Delhi  
Through Chief Secretary, Health & Family Welfare  
9<sup>th</sup> Level, ' A' Wing, Delhi Secretariat,  
New Delhi-110 002.
2. The Principal Secretary, Health & Family Welfare  
NCT of Delhi, 9th Level ' A' Wing  
Delhi Secretariat, New Delhi -110002.
3. Medical Superintendent  
Gurugobind Singh Govt. Hospital  
Raghbir Nagar, New Delhi-110027. - Respondents

**O R D E R (ORAL)**

**By Hon'ble Ms.Aradhana Johri, Member (A):-**

After arguing for some time, learned counsel for the applicant seeks permission to withdraw this OA with liberty to file afresh with better particulars. Accordingly, permission granted, the OA is dismissed as withdrawn with aforesaid liberty.

**(Aradhana Johri)**  
**Member(A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**